


GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 22nd March, 2024.

No. LJ (B) 68/2012/63- In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. K.T. Nongsteng, Assistant Commissioner as the Executive Magistrate within South West Khasi Hills District with immediate effect until further orders.



(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 68/2012/63-A
Copy forwarded to:-

Dated Shillong, the 22nd March, 2024.

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/ JUD.15/2012/160, dated 14.03.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department